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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 193/66/NCLT/AHM/2017

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2018**

Name of the Company: Ananya Finance for Inclusive Growth Pvt. Ltd.

Section of the Companies Act: Section 66 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Tanvish Bhatt	Advocate	Petitioner	Tanvish Bhatt
2.	Nisha Ojha	Advocate	Petitioner	Nisha Ojha

ORDER

Learned Advocate Mr. Tanvish Bhatt with Learned Advocate Ms. Nisha Ojha i/b Wadia Ghandy & Co. present for Petitioner.

Proof of service of notice on RBI filed.

RBI not filed any representation.

Heard arguments of learned Counsel for Petitioner.

Order reserved.


MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 12th day of January, 2018.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL